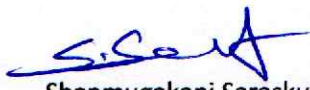


FORM A PUBLIC ANNOUNCEMENT [REGULATION 14 OF THE INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (VOLUNTARY LIQUIDATION PROCESS) REGULATIONS, 2017] FOR THE ATTENTION OF THE STAKEHOLDERS OF [M/s. BALAJI SEAFOODS EXPORTS (INDIA) PRIVATE LIMITED]		
1.	Name of Corporate Person	BALAJI SEAFOODS EXPORTS (INDIA) PRIVATE LIMITED
2.	Date of Incorporation of Corporate Person	04.09.1991
3.	Authority under which Corporate Person is Incorporated / Registered	ROC-CHENNAI
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	U52599TN1991PTC021356
5.	Address of the Registered Office and Principal Office (If any) of Corporate Person	Flat No. 302, Tower-2, Skycity Apartment, Adayalam Pattu, Vanagaram, Tiruvallur, Poonamalle, Tamil Nadu, India 600 095
6.	Liquidation Commencement Date of Corporate Person	30 th March, 2024
7.	Name, Address, E-mail Address, Telephone Number and the Registration Number of the Liquidator	Shanmugakani Saraskumar 132-A, NTR Street, Rangarajapuram Main Road, Kodambakkam, Chennai – 600 024 E-mail: saraskcsca@gmail.com Mobile: 94440 11294 Registration Number: IBBI/IPA-002/IP-N00265/2017-18/10778
8.	Last Date for Submission of Claims	29 th April, 2024
Notice is hereby given that M/s. BALAJI SEAFOODS EXPORTS (INDIA) PRIVATE LIMITED has commenced Voluntary Liquidation on 30th March, 2024. The Stakeholders of M/s. BALAJI SEAFOODS EXPORTS (INDIA) PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 29th April, 2024, to the Liquidator at the address mentioned against Item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claims shall attract penalties.		
Date: 1st April, 2024 Place: Chennai		 Shanmugakani Saraskumar Liquidator of the Company Reg. No. IBBI/IPA-002/IP-N00265/2017-18/10778